

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).2 2 3 3 3 / 2 0 0 5

(From the judgement and order dated 2 9 / 0 4 / 2 0 0 5 in CW P No. 6 6 2 2 / 2 0 0 5 of
The HIGH COUR T OF PUN J A B & HAR Y A N A AT CHAN DI G A R H)

DI R E C T O R , HOR T I CU L T U R E PUN J A B & ORS.

Petitioner(s)

V E R S U S

JAG J I V A N PA R S H A D

Respondent(s)

(With appln(s) for permission to file rejoinder affidavit and with prayer for interim
relief and office report)

Date: 1 9 / 1 1 / 2 0 0 7 This Petition was called on for hearing today.

CORAM :

HON' B L E MR. JUS T I C E G.P. MAT HU R

HON' B L E MR. JUS T I C E P. SAT H A S I V A M

For Petitioner(s) Mr. Ajay P al, Adv.

Mr. Nikhil Jain, Adv.

Mr. Arun K. Sinha, Adv.

For Respondent(s)

Mr. Ashok Ku m a r Shar m a, Adv.

Mr. Sanjay Misra, Adv.

UPON hearing counsel the Court made the following

O R D E R

List for final disposal on a non- miscellaneous day after
three months.(Pardeep Ku m a r)
Court Master(Radha R. Bhatia)
Court Master